

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:5256  
ANSWERED ON:28.04.2010  
INDIRA SAGAR PROJECT  
Singh Shri Ganesh

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has received any proposal from the State Government of Madhya Pradesh for inclusion of only 65.151 hectare of forest land out of 159.397 hectare in the ambit of net present value in the Indira Sagar Project thereby thereby reducing 94.228 hectare of forest land for the main canal;
- (b) if so, the details thereof; and
- (c) the reaction of the Union Government thereto?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a)to (c) The Central Government has received proposals for diversion of 159.397 ha of additional forest land for construction of Indira Sagar Pariyojana Canal in favour of Narmada Valley Development Authority (NVDA) in Khargone district, Madhya Pradesh. The proposal has been accorded approval under the provisions of the Forest (Conservation) Act, 1980 after complying with the condition of payment of Rs. 9,88,26,140/- as the Net Present Value of the forest land as per rules.